

For Appellant(s)

Mr. Dinesh S. Badiar, Adv.
For Mr. Balraj Dewan, AOR

Mr. Manoj Prasad, Sr. Adv.

Mr. Purushottam Sharma Tripathi, Adv.
 Mr. Mukesh Kumar Singh, Adv.
 Ms. Ritu Reniwal, Adv.
 Mr. Vishnu Singh Rajput, Adv.
 Mr. Rajeev Kumar Gupta, Adv.
 Mr. Vikrant, Adv.
 For Ms. Shalu Sharma, AOR

Mr. Manoj Prasad, Sr. Adv.
 Mr. Vikrant Singh Bais, Adv.
 Mr. Ashutosh Dubey, Adv.
 Mr. Yogesh Tiwari, Adv.
 Mr. Rohit Singh, AOR

For Respondent(s) Ms. Aishwarya Bhati, AAG
 Ms. Alka Sinha, Adv.
 For Mr. Anuvrat Sharma, AOR

Mr. Jaideep Singh, Adv.
 Ms. Vaidruti Mishra, Adv.
 Mr. T. Gopal, Adv.
 Ms. Chitrangada Rashtervaide, Adv.
 Mr. Vishwajeet Singh, Adv.
 For Gp. Capt. Karan Singh Bhati, AOR

Mr. Kamlendra Mishra, AOR
 Mr. Pradeep Misra, AOR
 Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
 O R D E R

List after decision in C.A.Nos.716-717/2011 & batch.

(Sarita Purohit)
 Court master

(Jagdish Chander)
 Branch Officer